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| 3. | Bihar | Patna |
| 4. | Goa | Panaji |
| 5. | Gujarat | Ahmedabad |
| 6. | Jammu & Kashmir | Jammu Srinagar |
| 7. | Karnataka | Bangalore |
| 8. | Kerala | Cochin Kozhikode Trivandrum |
| 9. | Madhya Pradesh | Bhopal |
| 10. | Maharashtra | Mumbai Nagpur Thane |
| 11. | Orissa | Bhubanashwar |
| 12. | Punjab | Jalandhar |
| 13. | Rajasthan | Jaipur |
| 14. | Tamil Nadu | Madras Trichy |
| 15. | Union Territory of Chandigarh, Punjab, Haryana & Himachal Pradesh | Chandigarh |
| 16. | Union Territory of Delhi, District of Gurgaon, Faridabad, Rohtak and Sonapat in Haryana | New Delhi |
| 17. | Uttar Pradesh | Bareilly Ghaziabad Lucknow |
| 18. | West Bengal | Calcutta |

Kanpur Hydel Project/Dam in Orissa

3053. SHRI UPENDRA NATH NAYAK : Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to undertake the Kanpur Hydel Project/dam over the river Baitarani near Basudevpur in the district Keonjhar, Orissa;

(b) if so, the amount required to complete the job; and

(c) the time by which the project/dam is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) to (c) Yes Sir. The Government of Orissa have taken up work of Kanpur Irrigation project/Dam over the river Baitarani in Keonjhar district. The latest estimated cost of the project is Rs. 318.91 crores. The Headworks are likely to be completed during IXth Plan and the balance work will spill over the Xth Plan.

Reservation Policy

3054. SHRI BACHI SINGH RAWAT BACHDA : Will the PRIME MINISTER be pleased to state:

(a) whether the Department of Personnel and Training has issued directions to Ministries/Departments of Government of India for not following the orders issued by National Commission for SC/STs even though the orders are just for implementation of reservation policy as per the orders of DOPT;

(b) if so, the reasons therefor;

(c) whether the Department of Telecom is not following the orders issued by the commission for proper implementation of reservation policy in ITS Group 'A' and Civil Wing as per the orders of Department of Personnel and Training; and

(d) if so, the details of these orders and the time by which these orders are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) and (b) Ministries/Departments of India have been apprised of the Supreme Court judgement holding that the National Commission for Scheduled Castes and Scheduled Tribes has no power of granting injunction, whether temporary